

AND NATURAL GAS (SHRI CHANDRA SHEKHARSINGH); (a) to (c)

Such complaints are received by the oil marketing companies during the normal course of their business activities. Depending upon the nature of the complaint, enquiries are made and appropriate action is taken against the erring distributors under the Marketing Discipline Guidelines which ranges from issue of caution | warning letter to termination of the distributorships.

(d) There has been some backlog in refill supplies in Gujarat during the winter months due to peak winter demand, transportation bottlenecks etc. Supplies from Bombay were used to augment the availability. As a long term measure, a number of projects for augmenting LPG production and bottling capacity have been taken up for implementation, in the country including in Gujarat.

Damage of Oil Reservoirs

935. SHRI NAGEN SAIKIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that by overproducing from the oil wells of Naharkatiya, Jorajan and Mookan Oilfields, most of the oil reservoirs of the area have been practically damaged beyond repairs;

(b) whether going against the advice of oil-experts, the Very High Gas Oil Ratio (VHGOR) wells are also being continuously used for production and thereby 10 lakhs standard cubic metres of natural gas associated with oil is being flared daily;

(c) whether an enquiry was conducted by a Joint Secretary (Vigilance) of the Ministry against the functioning of the OIL in Dulaijan; and

(d) what measures have been taken by Government to set the functioning of OIL right? *

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) to (c) and (b) No, Sir. Production from wells is based on accepted reservoir

engineering practices.

(c) No, Sir.

(d) Performance of Oil is reviewed periodically to identify deficient areas for remedial measures. These include monitoring of exploration and production targets, clearances for de-reservation of forest land, supply of equipment etc.

Treating the Assam Oil Division of IOC as a Separate Division

936. SHRI NAGEN SAIKIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Assam oil division of IOC is treated as a separate division for the purpose of Promotion and as an integral part of IOC for transfer purposes;

(b) whether it is also a fact that not a single officer from Assam Oil has been sent abroad for training till today although scores of officers from IOC are sent every year;

(c) whether the post of the Chief Executive of Assam oil division, Digboi, is being kept unfilled although there are competent persons available for the same; and

(d) if so, what steps Government are taking for the removal of such anomalies?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) Like the Marketing Division and the Refineries & Pipelines Division, the Assam Oil Division of IOC is treated as a separate unit for purposes of promotion and, generally, for purposes of transfer.

(b) Though some officers of AOD were nominated by the Corporation for training abroad, they were not selected by the authorities concerned.

(c) There is no post with the nomenclature of 'Chief Executive, Assam Oil Division'

(d) Does not arise.

Manufacturers of LPG Cylinders

937. SHRI J. P. GOYAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the names of LPG cylinder